

NATIONAL COMPANY LAW TRIBUNAL HYDERABAD BENCH

PRESENT: HON'BLE SHRI RAJESWARA RAO VITTANALA – MEMBER (JUDICIAL) PRESENT: HON'BLE SHRI RAVIKUMAR DURAISAMY – MEMBER (TECHNICAL)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING HELD ON 19.12.2017 AT 10.30 AM

TRANSFER PETITION NO.	TP(HCW) No.78/HDB/2017
COMPANY PETITION/APPLICATION NO.	CP No. 8/2017
NAME OF THE COMPANY	Seahorse Maritime & Logistics Pvt Ltd
NAME OF THE PETITIONER(S)	Samrath Lifters Pvt Ltd
NAME OF THE RESPONDENT(S)	Seahorse Maritime & Logistics Pvt Ltd
UNDER SECTION	433 of 1956

Counsel for Petitioner(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
Praveen King Jain	Advocate	praven juin@ ain(legs)	pro-

Counsel for Respondent(s):

Γ	Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
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Heard Mr. Praveen Kumar Jain, learned counsel for the Petitioner.

Post the case on 01.01.2018

MEMBER (TECHNICAL)

MEMBER (JUDICIAL)

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